

DIVISION BENCH  
COURT - II

**P-109**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/136(KB)2023

**CORAM 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 15<sup>TH</sup> MAY 2024**

IN THE MATTER OF	<b>SHIB SHANKAR RUNGTA VS NORTHBROOK JUTE COMPANY LIMITED</b>
UNDER SECTION	<b>IBC UNDER SEC 9</b>

**Appearance (via video conferencing/physically)**

Mr. Udit Agarwal, Adv ] For Operational Creditior

Mr. Subhankar Nag, Adv. ] For the Corporate Debtor

Mr. Bratin Kr. Dey, Adv. ]

Ms. Anjana Banerjee, Adv. ]

**ORDER**

1. Ld. Counsel for the Corporate Debtor present.
2. Arguing Counsel is not available.
3. List the matter for consideration on **12.07.2024**.

**D. Arvind  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**